

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1120(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018.**

**NAME OF THE COMPANY: M/s. Corporation Bank V/s. M/s. Clover Forging
& Machininh Pvt. Ltd.**

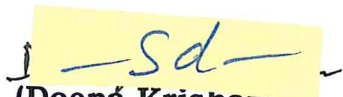
SECTION OF THE COMPANIES ACT: 7 of IBC 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Alok Kumar, Advocate
Present for the Respondent: None

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 18th September, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


**(Deepa Krishan,
Member (T)**


**(Ina Malhotra)
Member (J)**